

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **09.04.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)

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10.25 AM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Arun Baroka, Member (Technical)**

For Delivery of Judgment

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 86/2025 For Direction IA No. 246/2025 For Exemption IA No. 282/2025	GK Ispat Pvt. Ltd Vs Pankaj Srivastava, RP of Katterra India Pvt Ltd	Mr. Pranav Gopalakrishnan	

10.30 AM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Delivery of Judgment

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 256/2025 For Stay IA No. 725/2025 For Exemption IA No. 726/2025	M. Chandra Bushanaswamy Reddy Vs National Bank of Agriculture and Rural Development(NABARD) & Anr.	Mr. Rohan Aloor	Mr. T Ravichandran R1

For Delivery of Order

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 1106/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 371/2025 For Stay IA No. 1107/2025	Anurag Gupta Personal Guarantor of MBS Impex Pvt Ltd Vs Rare Assets Reconstruction Pvt Ltd & 2 Ors	Mr. Pogulkunda Pratap	Mr. Varun Srinivasan R1 Mr. VVSN Raju R3
3.	IA No. 47/2026 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 17/2026 For Stay IA No. 46/2026	PV Mohammed Equbal Vs Tata Capital Ltd & Anr. WITH	Mr. Vinay Mathew Joseph	Mr. Isaac Thomas R1

4.	IA No. 48/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 18/2026 For Stay IA No. 49/2026	Ponnuvalappil Zubair Vs Tata Capital Ltd & Anr.	Mr. Vinay Mathew Joseph	Mr. Isaac Thomas R1
5.	IA No. 1038/2024 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 380/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by T Hariharasuthan, Asst. Commissioner (ST) Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd & Anr, WITH	Mr. Sandeep Harish	
6.	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by Thiru S. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Stee & Allied Industries Ltd & 4 Ors WITH	Mr. Sandeep Harish	Mr. Ravi Rajagopalan R2- R4 Mr. Pranav Gopalakrishnan R5
7.	Comp App (AT) (CH) (Ins) No. 171/2025	Assistant Commissioner, PN Palayam Circle, Commercial Taxes Dept., Govt. of Tamil Nadu Vs Rocksand Minerals Pvt Ltd & 7 Ors	Mr. Sandeep Harish	Mr. Pranav Gopalakrishnan R1 Mr. Ravi Rajagopalan R6
8.	IA No. 1348/2025 (For Condone Delay) & IA No. 1551/2025 (Delay in refiling) in Comp App (AT) (CH) No. 142/2025 For Stay IA No. 1550/2025	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	
9.	IA No. 1748/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 630/2025 For Exemption IA No. 1749 & 1750/2025	Bharat Heavy Electricals Limited Vs Hitesh Goel, RP of Bhadreshwar Vidyut Pvt Ltd & Anr.	Mr. Himanshu Gupta	Ms. Shweta Dubey For Caveat

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in